

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

INTERLOCUTORY APPLICATION NO.7 OF 2009
IN
SPECIAL LEAVE PETITION (C) NO.5415 OF 2007

STATE OF MADHYA PRADESH

...PETITIONER

VERSUS

SOBRAN & ORS.

...RESPONDENTS

ORDER

Application for modification/clarification of this Court's order dated 25.7.2008 is allowed.

The words “and special leave petitions” in paragraph 2 of the aforesaid order stand deleted and the special leave petition is restored to its original number.

.....J.
(TARUN CHATTERJEE)

.....J.
(H.L. DATTU)

NEW DELHI,
MAY 15, 2009.

JUDGMENT